

one time royalty payment of Rs. 6.5 lakhs in equivalent foreign currency was made during 1988-89 to M/s. Tetrapack International, based on the terms and conditions of the foreign collaboration agreement approved by the Government.

(c) 600 MT of LDPE valued at Rs. 71,79,162/- and 400 MT of LDPE valued at Rs. 87,73,468/- was imported during 1987-88 and 1988-89 respectively. No paper has been imported for the paper Laminating Plant. However, Laminated paper costing Rs. 55.46 lakhs was imported between July, 1988 to July, 1989 during the initial period of marketing of Edible Oil in Tetrapacks.

(d) and (e). Under phase-II of the Operation Flood and amount of US \$ 150 million was received from World Bank and under phase-III there is a provision of World Bank assistance of US \$ 360 million for activities outlined in the project.

Training Camps by Secessionists In Assam

10316. SHRI L.K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received reports about the setting up of training camps by secessionist elements at some places in Assam;

(b) whether some Chinese arms have also been recovered from such secessionist elements;

(c) if so, the details thereof; and

(d) the steps taken to curb such anti-national activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) There have

been reports of training camps by secessionist elements in Barpeta, Darrang, Lakhimpur, Dibrugarh, Golaghat, Goalpara, Morigaon, Sonitpur, Jorhat and Tinsukia districts of Assam.

(b) There is no such information.

(c) Question does not arise.

(d) The Central and the State Government are in close touch. The Assam Government has been asked to take appropriate measure against the secessionist violent activities of ULFA. The State Government has formulated an 'Action Plan' to counter the activities of these elements. The plan includes intensification of Police action like arrests, searches raids/seizure, road checking, patrolling, seizure of arms etc. Additional Central para-military forces have been made available to the State Government.

Deployment of Resources in Rural Areas

10317. SHRI KADAMBUR M.R. JAN-ARDHANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the specific programmes of the Government to give effect to its proposal of defraying 50 per cent of the investable resources for the development of agriculture and rural development;

(b) whether Government propose to substitute the old classification of "no industry district" by "no industry Panchayat Union" for rapid industrialisation of rural areas; and

(c) whether Government also propose to formulate a policy of establishing one agro-based industry in each Panchayat Union to bring about stability in prices of farm products in addition to fetching remunerative

prices to the farmers; and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) For the development of agriculture the Government is implementing various thrust programmes like Special Rice Production Programme (SRPP), Special Foodgrains Production Programme (SFPP), National Pulses Development Programme (NPDP), National Oilseeds Development Project (NODP) and Oilseeds Production Thrust Project (OTPT), National Watershed Development Programme for Rainfed Agriculture (NWDPA), etc. The Department of Rural Development has taken up a number of schemes for rural water supply and sanitation. Integrated Rural Development Programme, special area programmes such as Drought Prone Area Programme and Desert Development Programme, providing employment opportunities to the rural workers under Jawahar Rojgar Yojana, construction of National Grid of Rural Godowns, strengthening of agricultural marketing, etc.

(b) There is no proposal to change the classification from 'No Industry District' to 'No Industry panchayat Union'.

(c) Bringing about stability in the prices of farm products and ensuring remunerative prices to the farmers is an established policy of the Government. The Government has been encouraging establishment of agro-based industries.

Updating of Information in Report of Thacker Committee of Pesticides (1964)

10318. SHRIMATI SUBHASHINI ALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the information contained in the report of the Thacker Committee on Pesticides (1964) with regard to the incidents of Pesticide toxicity to domestic animals, fish, beneficial insects and wild life has been updated; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) No, Sir.

(b) Does not arise.

Shifting of Head Office of Paradeep Phosphates Ltd. from New Delhi

10319. SHRI HARISH RAWAT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have decided for shifting of the head office of the Paradeep Phosphates Ltd. from New Delhi to Bhubaneswar; and

(b) if so, when, and the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). In March, 1990, the Government agreed to the proposal of Paradeep Phosphates Ltd. to shift its corporate office from New Delhi to Bhubaneswar. It was felt that if the corporate office is located closer to its manufacturing unit, it would lead to more effective supervision and control. The shifting was also considered advisable from the point of view of economy in the cost of establishment and avoiding congestion in New Delhi. Arrangements are already on hand for shifting the corporate office.